

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CA(CAA)/03/KOB/2023
SECTION	SEC 230 TO 232 C/ACT
NAME OF PARTIES	VIMSONS RUBBERS PRIVATE LIMITED AND FORTUNE ELASTOMERS PRIVATE LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	CYRIAC TOM, VINAY MATHEW
RESPONDENTS ADVOCATE/ PROFESSIONAL	

11th JULY 2024

ORDER

CA(CAA)/03/KOB/2023

Learned Counsel, Mr. Cyriac Tom appears on behalf of the Applicant through virtual mode.

Matter heard for a considerable time and **reserved for orders.**

Counsel for the applicant is directed to file a synopsis format in this matter. within a week's time.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**